GOVERNMENT OF INDIA MINISTRY OE ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3980 TO BE ANSWERED ON 04.01.2019

National Zoological Park

3980. SHRIMATI RAKSHATAI KHADSE::

Will the Minster of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has planned to establish aquarium under National Zoological Park in Delhi (NZP) on the available land owned by it and if so, the details thereof;
- (b) whether such permission has been granted by the current or the previous Government;
- (c) if so, the details of plan for establishment of aquarium and the location of land of NZP;
- (d) whether any land has been used without official or written consent from the Government or NZP authority by allotting the same for operating private car parking near to the approach or located on highway, if so, the details thereof; and
- (e) the steps initiated by the Government to clear the unauthorized usage and vacate the same which can be used to generate funds for zoo maintenance?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) & (b) As per approved Master Plan (2012-2031) of National Zoological Park, an Aquarium will be established in National Zoological Park on its own available land. Establishment of Aquarium in National Zoological Park is one of the items approved in Master Plan.
- (c) National Museum for Natural History (NMNH) is preparing detail Plan for establishment of Aquarium in collaboration with National Zoological Park in PPP mode in a new location inside Zoo as assigned by the Ministry.
- (d) and (e) No land of National Zoological Park has been used without official or written consent of National Zoological Park authority.
